

(c) how many of them have been recovered;

(d) what are the details in this regard and what are the names of the persons from whom they have been recovered; and

(e) what action have been taken against 31 persons from whom stolen materials were recovered and details in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) According to the information available with this office, the number of cases of thefts during 1977, 1978, 1979 is 30 as per details below:—

(i) Cases of theft of antiquities from protected monument	25
(ii) Cases of thefts from Nehru Memorial Museum & Library	5
TOTAL	30

No theft has been reported during this period from Salar Jung Museum, Indian Museum Calcutta, Indian War Memorial Museum Red Fort, and National Museum.

(b) From protected monuments, the antiquities stolen comprise sculptures, parts of cannon, structural members, etc. From the Nehru Memorial Museum the stolen objects include a bronze lion, a metallic cover of a photo-frame, two wooden toys and a framed photograph.

(c) Only one sculpture of Ganesa reportedly stolen from Chittaurgarh has been recovered.

(d) The sculpture of Ganesa was found on the day following the theft, lying near the monument from where it was stolen.

(e) The cases are processed by police investigating agencies. As such this Survey has no information in this regard.

Foreign tour of Secretary, Central Insecticides Board

867. DR. (SMT.) NAJMA

HEPTULLA:

SHRI NAND KISHORE BHATT:

SHRIMATI AZIZA IMAM:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the newly appointed Secretary, Central Insecticides Board and Registration Committee (Insecticides) is going on a foreign tour for three months;

(b) whether it is a fact that Government have received representations from industry, insecticides association and formulators Association of India for cancelling the tour of Secretary, Central Insecticides Board;

(c) whether it is also a fact that there are hundreds of registration cases pending with Government due to which industry is suffering; and

(d) if so, what action Government propose to take to expedite pending cases of registrations and other cases which are lying with the Central Insecticides Board?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) to (c) Yes, Sir.

(d) Alternate arrangement will be made by the Government for discharging the work of Secretary, Central Insecticides Board so that registration of Insecticides does not receive a set back due to foreign tour of present incumbent.

Applications pending for registration by the Central Insecticides Board

868. DR. (SMT.) NAJMA

HEPTULLA:

SHRI NAND KISHORE

BHATT:

SHRIMATI AZIZA IMAM:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that decision was taken some time back by the